

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/15/2017

NAME OF THE PETITIONER(S) : RINKU ROY

NAME OF THE RESPONDENT(S)

: RIUJAS MANAGEMENT CONSULTANTS PVT LTD +

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

**ORDER** 

Counsel for Petitioner present. No representation on behalf of the Respondent. Counsel for the Petitioner submitted that the mediation process is in progress and prayed for more time. At request, time is enlarged. Put up on 12.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)